

Name of Corporate Debtor : RK PATIL INFRAPROJECTS PRIVATE LIMITED
Date of commencement of CIRP: 26.11.2024

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 3rd April 2024

For any query related to claims, please contact on e-mail id: cirprkpatilinfraprojects@hotmail.com

List of operational creditors (Government dues)

Sl. No.	Name of Creditor		Details of Claim received		Details of Claims admitted				(Amount in Rs.)				
			Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Whether related party	% of voting share in COC, if applicable	Amount of Contingent claims	Amount of any mutual dues, that maybe set-off	Amount of Claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government											
1	Income Tax	Central	27/03/2025	3,45,880.00	3,45,880.00	Dues, Interest and Penalty	No	0.00	0.00	0.00	0.00	0.00	NIL
2	Employee State Insurance Corporation (ESIC)	Central	26/12/2024	2,31,290.00	2,31,290.00	Dues, Interest and Penalty	No	0.00	0.00	0.00	0.00	0.00	NIL
3	Goods and Service Tax (GST)	Central	10/02/2025	21,82,30,017.00	1.00	Dues, Interest and Penalty	No	0	0.00	0.00	21,82,30,016.00	0.00	NIL
Total				21,88,07,187.00	5,77,171.00			0	0.00	0.00	21,82,30,016.00	0.00	

